

Northern Railway,
Delhi Division.

No. NRDLIOCOMM(LGL)/9/2022/ Freight Cell

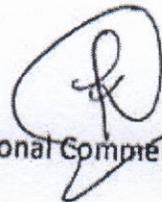
Date 18.12.2023

Sh. Om Prakash,
6, Golf Apartment,
Raman Maharishi Marg,
New Delhi-110075.
Mail ID Oplawassociates@gmail.com,
Enrolment No. D/3372/99

Sub: O. A. No. 405 of 2022 titled Shiv Kumar Arora Vs State of Haryana & Ors.

In compliance with the direction in subject court case, following are submitted for onward submission before the Hon'ble Court:

1. As regard removal of sleepers & boulders from the site, It is submitted that as reported by the concerned department that the said sleepers & boulders from the site were removed.
2. It is submitted that traffic of clinker has been extremely diminished. It is further submitted that no clinker rakes have been handled during last four months at Palwal Goods Office.
3. A suitable work for increasing height of sidewall near the said siding ^{and} for plantation has been proposed for an amount of Rs. 2.35 Cr in plan head-16, the same is under process.


18/12/2023
Divisional Commercial Manager/FS,
Delhi Division

Copy to:

1. Regional Officer, Palwal Region, Haryana State Pollution Control Board, II-Floor, HSVP Office Complex, Near Gymkhana Club, Sector-12, Palwal-121102 – for kind information.